

Central Administrative Tribunal Principal Bench, New Delhi.

CP-243/2007 in OA-3023/2004

New Delhi this the 5th day of September, 2007.

Hon'ble Mr. Shanker Raju, Member(J) Hon'ble Mrs. Chitra Chopra, Member(A)

Niranjan Singh, S/o Sh. Khubi Singh, R/o H.No.120, Deep Gall, Surya Nagar, Chandpur Road, Bulandshaher, UP.

Petitioner

(through Sh. A.K. Shukla, Advocate)

Versus

- Brig. Vivek Nautiyal, The Commander, H.Q. Sub-Area, Meerut Cant., UP.
- Ex-Subedar Major Chand Kiran, The Manager Offg. Station (CSD) Canteen, Bulandshahar, UP.
- Maj. Gen. B.W. Kelson, General Officer Commanding, Hqrs. Uttar Bharat Area(Q), Bareilly Cantt, UP.

Respondents

(through Sh. Mohan Kumar, Advocate)

Order (Oral)

Hon'ble Sh. Shanker Raju, Member(J)

Learned counsel for respondents states that the proceedings in contempt have been stayed by the Hon'ble High Court of Delhi on

20.08.2007. He is directed to place a copy of the same on record and also supply an advance copy to the other side. With this, the present C.P. stands disposed of. However, liberty is accorded to the parties to revive it at an appropriate state. Notices are discharged.

(Chitra Chopra) Member(A)

(Shanker Raju) Member(J)

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